

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/391,407,408&409/2021 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.391 of 2021 is filed for release of Security Deposit from the Government. Counsel for the applicant appeared. Learned counsel for the Liquidator appeared. Liquidator seeks time to file reply. Reply be filed within two weeks.

IA No.408 & 409 of 2021 are filed seeking condonation of delay. Learned counsel for the applicants appeared.


Learned counsel for Liquidator appeared and sought time for filing Reply. Same is to be filed within two weeks.

The matter to appear for further consideration on 26.08.2021.



**MEMBER
(TECHNICAL)**

Karim



**MEMBER
(JUDICIAL)**